

tin sheets, wire drawing of mild steel in the category of thicker gauges upto 18 s.w.g. (subject to capacity assessment of the unit), bright bars (subject to capacity assessment of the unit), washing soap, zinc oxide and plastic products made from L.D. & H.D. polyethylene. The ban on acrylic sheets and steel re-rolling mills has been relaxed in respect of States where there are no such units in the lines. Ban on all items of electronics has been removed and registration of units manufacturing such items will be governed by the guidelines of Industrial policy of 1977-78.

**Electrification of Villages in U.P.**

59. SHRI SYED AHMAD HASHMI. Will the Minister of ENERGY be pleased to state:

- (a) the number of villages so far electrified in Uttar Pradesh;
- (b) the number of villages in that State proposed to be electrified during the current financial year; and
- (c) by when all the villages in the State are likely to be electrified?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) There are 1,12,561 villages in Uttar Pradesh. 33,119 villages have been electrified upto 30th April, 1977.

(b) The State Electricity Board has a programme to electrify 5,000 villages in Uttar Pradesh during 1977-78.

(c) The Uttar Pradesh State Electricity Board has intimated that subject to the availability of the resources they propose to complete electrification of all the villages in the State by 1984-85.

**Reconstitution of Kendriya Hindi Samiti and Hindi Salahkar Samities**

60. SHRI SHRIKANT VERMA: will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government propose to reconstitute of Kendriya Hindi Samiti as well as the Hindi Salahkar Samities of the various Ministries/Departments of the Government of India; and

(b) if so, by when these Samities are likely to be reconstituted?

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH): (a) Yes, Sir.

(b) Action has been initiated to reconstitute the Kendriya Hindi Samiti.

Action for the reconstitution of the Hindi Salahkar Samities has to be initiated by the respective Ministries/Departments and they are required to send their proposals to the Department of Official Language for concurrence. So far, proposal from the Ministry of Railway only has been received and it is expected that their Salahkar Samiti would be constituted shortly. Other Ministries/Departments have been reminded to expedite action in this regard.

**Setting up of a paper mill in Bastar**

61. SHRI SHRIKANT VERMA: SHRI N. K. BHATT:

Will the Minister of INDUSTRY be pleased to state:

(a) whether there is any proposal under Government's consideration for the setting up of a paper mill in Bastar; and

(b) if so, whether the proposed paper mill will be set up in the public sector?

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES): (a) and (b) The Government of India have no such proposal. However, the Government of Madhya Pradesh are engaged in having a detailed feasibility study assisted by the IDA (an affiliate of the World Bank) for the industrial development of Bastar District based on wood processing indus-